

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**ORIGINAL APPLICATION NO. 240 OF 2024**

**IN THE MATTER OF: -**

SINGRAULI PRADOSHAN MUKTI VAHINA.... APPLICANT

Versus

UNION OF INDIA & ORS.

..... RESPONDENTS

**INDEX**

Sl. No.	Particulars	Pages
1.	Reply affidavit on behalf of Uttar Pradesh Pollution Control Board.	
3.	<b><u>ANNEXURER/1</u></b> True copy of the letter Dated 27.05.2021	
	<b><u>ANNEXURER/2</u></b> True copy of the letter dated 29.10.2024	
	<b><u>ANNEXURER/3</u></b> CEPI Action Plan of Sonbhadra (UP)and its Compliance status	
	<b><u>ANNEXURER/4</u></b> A Report of Ambient Air Quality Analysis regarding manual stations	
	<b><u>ANNEXURER/5</u></b> The Details of CAAQMS Stations installed by the industries	

NEW DELHI

DATED: 09.11.2024

**(PRADEEP MISRA & DALEEP DHYANI)**

Counsel for U.P. Pollution Control Board

138, New Lawyers Chamber,

Supreme Court of India,

New Delhi-110001

(M.) 9810252518

Email: [pradeepmisra@yahoo.com](mailto:pradeepmisra@yahoo.com)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO- 240/2024



**IN THE MATTER OF:**

Singrauli Pradooshan Mukti Vahini

...Applicant

Versus

Union of India & Ors.

...Respondent

**Reply on behalf of the Uttar Pradesh Pollution Control Board in compliance to the order dated 10.09.2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi**

I, Reetesh Kumar Tewari S/o Shri J. N. Tewari, aged about 50 years, presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as UPPCB), Sonbhadra do hereby solemnly affirm and state on oath as under:

1. I say that I am the Regional Officer of the Respondent in the present case and as such being conversant with the facts and circumstances of the present case, am competent to swear this affidavit.



1

Response in OA 240 of 2024 on the behalf of UPPCB

2. That this Hon'ble National Green Tribunal, Principal Bench, New Delhi (hereinafter referred to as Hon'ble Tribunal) vide its order dated 10.09.2024 has passed the following direction:

*"... 3. Learned Counsel for the UPPCB also seeks two weeks time to file the reply.*

*5. Let the response to the I.A. be filed by the respondents within four weeks by way of affidavit.*

*6. List on 12.11.2024....."*

3. That it is most respectfully submitted that the UPPCB has issued work order for Comprehensive Source Apportionment/Emission Inventory and Carrying Capacity for Anpara City, District-Sonbhadra of Uttar Pradesh to Indian Institute of Technology (IIT), Kanpur vide its letter dated 27.05.2021. A copy of letter dated 27.05.2021 is attached herewith as **Annexure No.-R/1**.
4. That as per the information provided by the IIT-Kanpur vide its letter dated 29.10.2024, Comprehensive Source Apportionment Study is ongoing and earlier expected completion date 30.06.2024 as provided by IIT Kanpur has been sought to be extended upto February 2025. A copy of letter dated 29.10.2024 is attached herewith as **Annexure No.-R/2**.

That further it is submitted that the Singrauli (U.P.) region of Sonbhadra district has been classified as Critically Polluted Area (CPA). CEPI score between 60 & below 70 are categorized as Severely Polluted Areas (SPAs). To reduce CEPI score of Critically Polluted Area i.e. Sonbhadra (U.P), CEPI Action plan has been prepared by UPPCB. CEPI Action Plan of Sonbhadra (U.P.) and its compliance status are attached herewith as **Annexure No.-R/3**.



CEPI Action plan is being regularly revised and updated as per current scenario of pollution in the district. Further to monitor the compliance status of CEPI Action plan, CEPI Portal has been developed by CPCB.

6. That to Monitor the Ambient Air Quality in Sonbhadra region, 02 Manual Ambient Air Quality Monitoring Stations under NAMP programme have been established and are operational in Anpara & Renusagar regions of District Sonbhadra. A report of Ambient Air Quality Analysis regarding manual stations is attached herewith as Annexure No.-R/4.

7. That furthermore to monitor the Ambient Air Quality in Sonbhadra region, 23 nos. of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) have been installed and in operation by individual industries. All CAAQMS Stations are connected to the CPCB Server. The details of CAAQMS Stations installed by the industries are annexed herewith as Annexure No.-R/5.

8. That the Annexure annexed to the present accompanying affidavit are true copy of their respective original.

9. That the present reply on behalf of the Uttar Pradesh Pollution Control Board is submitted before this Hon'ble Tribunal for kind perusal and consideration.



*[Signature]*  
Deponent

**VERIFICATION**  
NOTARY NOTARY

Verified at 11/11 on this the 9th day of November 2024

**Sworn and Verified** that the contents of above affidavit are true and correct to my knowledge before me.  
based on records and information received and believed to be true, no part of it is false and nothing material has been concealed therefrom.

3  
Response in OA 240 of 2024 on the behalf of UPPCB

I know & identify the deponent / Executive who has signed / put his T.L. before me.

*[Signature]*  
11/11/24  
**NOORJAHAN**  
Advocate & Notary  
Civil Court, Lucknow  
Registration No. 1043/18

**S.J. Jhal** Advocate  
Reg. No. 6842/1820

*[Signature]*  
Deponent  
NOTARY



## उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

### UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं H 62009/CL/413/SAS&amp;CC/2021

दिनांक 27/05/2021

To  
Prof. Mukesh Sharma  
Department of Civil Engineering  
Indian Institute of Technology-Kanpur

**Sub: Comprehensive Source Apportionment/ Emission Inventory and Carrying Capacity for Khurja, Raebareli, Anpara, Gajraula, Jhansi and Firozabad cities in the State of Uttar Pradesh**

Sir.

Please refer your proposal dated 10.05.2021 on above subject. The Board is agree to assign the implementation of your proposal as under:

S.No.	Project	Total Cost (in Rs.)	Duration
1	Comprehensive Source Apportionment/ Emission Inventory and Carrying Capacity for Khurja, Raebareli, Anpara, Gajraula, Jhansi and Firozabad cities in the State of Uttar Pradesh	The total cost of the study = Rs. 3,07,98,000 (Three Crore Seven Lakh Ninety-eight Thousand only) including Institute Over Heads (IOH) @25% and Goods & Service tax (18% of F&G)	18 Months. The final report submission, Presentations /discussions etc. will be completed within 18 months from the date of signing of MoU.

**Scope of Work:** The scope of work as per the following-

- Development of GIS-based gridded (2 km × 2 km resolution) emission inventory for air pollutants PM10, PM2.5, SO2, NO2, and CO.
- Compilation of emission factors for all sources, parking lot surveys through questionnaires for vehicle technology, model, engine capacity.
- Monitoring of air pollutants PM10, PM2.5, SO2, NO2, and VOCs. Analyze collected PM10 and PM2.5 mass for elemental composition, ions, elemental carbon, organic carbon, PAHs (Benzo[a]pyrene, Fluorene, Acenaphthene, Phenanthrene, Anthracene, Fluoranthene,
- Pyrene, Chrysene, Benzo(b)f, Benzo(k)f, Dibenz(a,h)a, Inp, and Bghi)) and molecular markers.
- Reconstruction of PM based on chemical species (of PM) and assessment for primary and secondary sources of air pollutants.
- Application of receptor model to establish source-receptor linkages of PM10, and PM2.5 using state-of-the-art modeling to arrive at source apportionments at sampling sites.
- Identification of various control options (e.g. adoption of EURO IV/VI, diesel filter, industrial controls, etc) and assessment of their efficacies control options for air quality improvements and development of control scenarios (in a techno economical perspective) consisting of combinations of several control options.
- Development of time-bound action plan based on the most effective control options and recommendations for strengthening the capacity of board personnel.
- Carrying Capacity

HT-Kanpur must ensure the active participation and capacity building of local Institutes of Reputes (IoR) of concerned City in the said study. As per MoU carried out under NCAP to co-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,  
लखनऊ - 226010  
दूरभाष : 522-2720831, 2720828  
फैक्स : 0522 - 2720764, 2720676  
ई-मेल : info@uppcb.com  
वेबसाइट : www.uppcb.com

T.C.-12V, Vibhuti Khand, Gomti Nagar  
Lucknow - 226010  
Phone : 0522-2720831, 2720828  
Fax : 0522 - 2720764  
Email : info@uppcb.com  
Web Site : www.uppcb.com

operate in specific assignment(s); they shall share relevant information and experience in their possession with a view to achieve the mutually beneficial and technical association and to satisfy the need of the accomplishment of objective of MoU; except information which may be subject of copyright or technology agreements, royalties in licenses in which case the parties may procure the use of such information on commercial terms. Besides this, all the parties would also share the journals, publications, papers etc., published or any data, monitoring report etc. so that, capacity building of all parties/organization takes place to accomplish the objective.

We are pleased to inform you that your proposal for the above study has been approved by the Board. Kindly sign the Memorandum of Understanding (MoU). The duration of the study will commence immediately after we received the MoU duly signed by you on Non-Judicial Stamp Paper as required. We would send the first instalment payment (60%) of study after receipt of MoU duly signed by you or other Competent Authority.

Yours Sincerely

(Dr. Neelima Deepak)  
Incharge, Central laboratory

Copy to following: for kind information and necessary action

1. Member Secretary, Central Pollution Control Board, Delhi.
2. Director, Indian Institute of Technology-Kanpur
3. Member Secretary, UPPCB, Lucknow
4. Incharge, Accounts, UPPCB, Lucknow

*Neelima*  
27/05/2021  
Incharge, Central laboratory

Phone: 0512-2597759

Fax: 0512-2597395, 2590007

E-mail: mukesh@iitk.ac.in



**INDIAN INSTITUTE OF TECHNOLOGY KANPUR**  
**DEPARTMENT OF CIVIL ENGINEERING**

**Dr. Mukesh Sharma**  
*Emeritus Professor*

P.O. IIT Kanpur, 208 016, India

Date: 29.10.2024

To:  
CEO Lab,  
UPPCB, Lucknow

Subject: Request for project extension: Source Apportionment and Carrying Capacity study for Six cities in UP

Ref: Your letter No. H74804/CL/413/CC/22 dated 26-04-2022.

Sir,

In reference to your above-referred letter on the subject, the following project tasks have been completed:

- (1) Emission inventory of all cities and their air pollution carrying capacity.
- (2) Air quality sampling in all six cities (Jhansi, Firozabad, Khurja, Raebareli, Anpara, and Moradabad) for winter and summer seasons.

The following tasks are currently underway:

- (1) Analysis for chemical composition of PM<sub>10</sub> and PM<sub>2.5</sub> for all samples collected on filter paper.
- (2) Receptor modelling for estimating source's contribution to PM<sub>10</sub> and PM<sub>2.5</sub> in the cities, and
- (3) preparation of air pollution control action plan.

The delays in the project completion are primarily due to limitations and some maintenance issues with analytical instruments, late receipt of funds, and intermittent rains in winter 2022-23 delaying the sampling in a few cities. The progress reports for all cities have been submitted on 21.08.2024. The project has ended on June 30, 2024.

The work is progressing well, but some more time is required to complete the projects. Under these circumstances, it is requested to extend the project duration till February 28, 2025 at no extra cost.

Thanking you

Mukesh Sharma, PhD

**REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, SONBHADRA****INDUSTRIAL AREA : SONBHADRA (U.P.)****CEPI PORTAL ACTION PLAN-SPA/CPA**

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
1.	2019	January	Water Environment	Water Pollution Industrial Source- Regular effluent sample collection and analysis of Pollution Control System in Large & Medium & Small Scale Polluting Industries to be done to ensure strict compliance of prescribed Norms	UPPCB & Individual Industry	Regular Activity	-	100 %	It is being complied
2.			Water Environment	Installation of energy meter, on line PH meter, automatic chemical dosing system, on line flow measurement and installation of independent laboratory to monitor critical parameters like MLSS, SVI etc. and other inlet and outlet parameters of ETP for Large & Medium Industries and industries situated.	Individual Industries (Large and Medium) & UPPCB	Regular Activity	-	100 %	It is being complied

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
3.			Water Environment	Up gradation of ETP in existing water polluting units is to be done on case to case basis. Under the up gradation plan, suitable tertiary treatment methods are to be installed in a time bound manner in order to ensure that treated water is recycled/reused to the Maximum extend.	Individual Industries (Large and Medium) & UPPCB	Regular Activity		100 %	It is being complied
4.			Water Environment	<b>Up gradation of ETP-</b> Conversion of conventional reduction treatment of electroplating waste water to Ion exchange method and its recycling in Large & Medium sector units, wherever existing ETP is not functioning properly. Prospective agents with expertise in this field shall be shortlisted in next 6 months. Also, small industries in the region currently using physic chemical treatment methods to treat their effluent shall be upgraded such as installation of dual media filter and Activated Carbon filter. Directions regarding installation of pH meter,	Individual Industries (Large and Medium) & UPPCB	-		100 %	It is being complied

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				automatic dozing and Maintenance and proper running of ETPs have also been given in the District Level Committee held on 28/5/2012					
5.			Water Environment	<b>Ground Water Pollution</b> -Regular monitoring of Over Head Tanks supplying drinking water in the region and Rainy wells is proposed to be done by Regional Laboratory of State Pollution Control Board	UPPCB and local Authority.	Dec-24			Yet to be complied
6.			Water Environment	Intensive surveys will be done to ensure that practice of reverse boring is not prevalent in the region.	UPPCB and local Authority.	Dec-24			Yet to be complied
7.			Water Environment	<b>Domestic Waste water (Sewage)</b> -Effective operation & Maintenance of installed STP.	UPPCB and local Authority.	Regular Activity		100 % by large scale Industries	It is being complied by all units & have to be comply by Jal Nigam. & Local bodies
8.			Water Environment	Combined Inspection of STPs by UPPCB and Jal Nigam	UPPCB and Authority.	-		100 %	Regular activity

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
9.			Water Environment	Upcoming High Rise Buildings, commercial Project, Educational institution, Multi Plexes, Town ship & Building Projects are major source of sewage generation and Municipal Solid Waste. Such projects must ensure setting up of STPs, recirculation of treated water for flushing/gardening regarding purpose & ensure compliance of the conditions of the Environment Clearance and NOC from PCB.	UPPCB and Local Authority.	-			Regular activity
10.			Water Environment	<b>Water Pollution Industrial Source-</b> Adoption of Cleaner Technology if available, in order to reduce quantity of waste water. Promote recycle after treatment for sector like Paper, Tannery.	UPPCB & Individual Industries	-		100 %	Industries have been directed to comply
11.			Water Environment	Strategies regarding cleaner technologies in Paper Industries are to be conducted in a time bound manner. In the Waste Paper based units, stress is being laid for setting up of tertiary treatment facilities in order to ensure maximum recycling	UPPCB & Individual Industries	-		100 %	c

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
				of treated waste water. Also recycling of the process water is being done as part of cleaner technologies.					
12.			Water Environment	Widening and Covering of major open Nalas carrying domestic sewage	UPPCB & Designated Agencies.	Dec-24		70 %	Regular Activity
13.			Water Environment	<b>Ground Water Pollution-</b> Ground water study may be carried out in all the 6 Industrial Clusters by Out Sourcing Agencies every 06 months.	UPPCB & Designated Agencies.	-		100 %	Conducted by industries
14.			Air Environment	<b>Air Pollution Industries-</b> A total of air polluting industries have been identified in the region.	UPPCB & Individual Industries	-		100 %	Regular Activity
15.			Air Environment	Regular Monitoring of Pollution Control System in Industries in order to ensure strict compliance of prescribed Norms.	UPPCB & Individual Industries	-		100 %	Regular Activity
16.			Air Environment	Regular combined drives are to be carried out by Pollution Control board and District Administration to identify and seal illegally operating	UPPCB and District Admn.	-		100 %	Regular combined drives are is being

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				industrial activities.					carried out by Pollution control board and District Administration and illegally operating industrial are sealed.
17.			Air Environment	UPPCL to ensure that electric connection is not sanctioned in favour of such industries which are not in conforming area	UPPCL and Udyog Bandhu	-		100 %	Regular Activity
18.			Air Environment	Monitoring of DG- Inventorisation of Old D.G. Sets in Industrial clusters and Commercial set ups including Multiplexes / Shopping Malls/ Educational Institution within or near industrial areas to be done by UPPCB.	UPPCB	March-25		50 %	UPPCB is identifying DG Sets and taking action Under Air Act.
19.			Air Environment	Post inventorisation remedial action with respect to air and noise	UPPCB	March-25		50 %	UPPCB is identifying

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
				pollution from likely sources shall be taken against defaulters Installation of Acoustic Enclosure with adequate stack height in Old DG Sets to be ensured.					DG Sets and taking action Under Air Act.
20.			Air Environment	Proper Storage & Disposal of Hazardous Waste & Solid Waste	Individual Industry & UPPCB	-		100 %	Proper Storage & Disposal of Hazardous Waste is being complied & disposal of Solid waste Under Process
21.			Air Environment	Regular Inspection and Monitoring of Hospitals / Nursing Homes has to be done	UPPCB	Regular Activity		90 %	All Health Care Facilities are Disposing BMW through CBWTF

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
									after Getting Authorization from Board
22.			Air Environment	<b>Air Pollution Industrial Pollution-Implementation of Cleaner Technology</b> in order to reduce quantity of process and fugitive emissions and operation & maintenance of installed APCS. Implementation of cleaner technology / adoption of cleaner fuel, identification of industries to be done in time bound manner.	Individual Industry & UPPCB	-		100 %	It is being complied
23.			Air Environment	Switching over to cleaner fuel has been proposed as the best option to control Air Pollution in Industrial Areas. Some industries have already switched to cleaner fuel technology. Technological intervention /switching over to cleaner fuel to be done in time bound manner.	Individual Industry & UPPCB	As Applicable		100 %	It is being complied
24.			Air Environment	To supply and promote the use of cleaner fuel like CNG, in order to	Individual Industry &	As Applicable		100 %	It is being complied

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
25.			Air Environment	<p>reduce emissions in the industrial</p> <p><b>Introduction of cleaner Fuel for Industrial Use-</b> Currently industries are using Coal/ Petro Coke/Wood and FO/LDO/LSHS as a fuel which emits SPM and SO2 and other pollutants. If CNG is made available to industries the RSPM, SO2 will be reduced and Ambient Air Quality will be improved. Board has given NOC to IGL &amp; Adani Group to provide CNG in Noida for vehicles as well as industrial &amp; domestic use. These companies need to expedite there distribution network for the same at the earliest.</p>	UPPCB Gas and Oil Companies	As Applicable			Yet to be complied. Gas & Oil Companies are in process of getting more and more industries on board and complete switch from solid fuel to clean fuel will be done in a time bound manner.

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
26.			Air Environment	Clean Fuel for Vehicles- Phasing out of old diesel commercial vehicles is being done as per policy.	RTO & Gas Companies	Regular Activity		60 %	Regular activity
27.			Air Environment	Installation of NAMP Station	UPPCB	01 More Station is to be proposed in Sonbhadra		100 %	It is complied
28.			Air Environment	Display of AAQM Data- On line display of AAQM data at two different locations in the area need to be under taken by Industries association and UPPCB	Individual Industry & UPPCB			100 %	It is being complied
29.			Air Environment	Use of Cleaner Fuel- Time frame to be chalked out by RTO for conversion of all commercial vehicles such as Auto, Bus & Vikram into CNG.	RTO in consultation with gas companies	Regular Activity		50 %	Partially Complying
30.			Air Environment	Development of Green Belt- Development of Green Belt from 20% to 33% of the total area.	Individual Industry & UPPCB	-		100 %	It is being complied
31.			Land Environment	Land Pollution Testing- Soil testing of some large scale industry has been done and is being carried out every	Individual Industry & UPPCB	Dec-24			Yet to be complied

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
				month from recognise Laboratory.					
32.			Land Environment	Study of impact on Human Health of Water & Air Pollutants	IITR/Any other designated Agency	Dec-24			Yet to be complied
33.			Land Environment	Municipal Solid waste disposal-Authority should develop proper MSW facility as per MSW Rules at Proper site.	Project Proponent, ULBs & Industries	Regular activity		75 %	Partially Complying
34.			Land Environment	Quantification of MSW	Project Proponent, ULBs & Industries	Regular Activity		75 %	Regular Activity
35.			Land Environment	Site selection for MSW disposal	Project Proponent, ULBs & Industries	Dec-24		60 %	Partially Complying
36.			Land Environment	Strategy for implementation / setting up of integrated facility for MSW to be decided in consultation with local civic authority and implementation to be done in time bound manner.	Project Proponent, ULBs & Industries	Dec-24		60 %	Partially Complying
37.			Land Environment	Upcoming High Rise Buildings, Commercial Project, Educational Institution, Multi Plexes, Town ship & Building Projects are major	-				Yet to be Complied

Sl. No.	Start Year (2019 to 2024)	Start Month (Jan-Dec)	Select Categories (Air/ Water/ Land Environment/ Infrastructure or renewable measures/Other)	Action Plan	Responsible Agency/ stakeholders	Target date of completion	Financial requirement	Present Status -(To be initiated/ Completed 10 to 100 %)	Add Remarks
				source of Municipal Solid Waste, Such projects must ensure setting up of in house MSW disposal facilities as per MSW Rules & ensure compliance of the conditions of the Environment Clearance and NOC from PCB					
38.			Noise Environment	Noise Monitoring- Board is procuring real time noise monitoring system. This will be installed in Commercial, Residential, Industrial and Sensitive Zones of the Region.	UPPCB			To be initiated	Noise monitoring is being carried out manually

**Regional Office, U.P. Pollution Control Board, Sonbhadra**

**Ambient Air Quality Data of Manual Ambient Air quality Monitoring Stations**  
**under NAMP Programme**

(from July-2024 to Aug-2024)

Monitoring Station	Anpara Colony, Anpara, Sonbhadra			Renusagar Colony, Renusagar, Anpara, Sonbhadra		
	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	PM 10 (µg/m <sup>3</sup> )	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>2</sub> (µg/m <sup>3</sup> )	PM 10 (µg/m <sup>3</sup> )
July-2024	16.84	24.43	127	16.94	24.74	138
August-2024	14.94	22.37	119	14.81	22.02	115
September-2024	14.53	19.84	110	14.24	19.64	108

## Annexure no.5

### List of Ambient Air Quality Monitoring Station Under CAAQMS

S. No.	City/District	Name of Organization	Parameter Monitored
01.	Sonbhadra	M/s Lanco Anpara Power Ltd. Anpara Sonbhadra.Unit C-(2×600 MW)	NO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.5
2.	Sonbhadra	M/s Lanco Anpara Power Ltd. Anpara Sonbhadra.Unit C-(2×600 MW)	NO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.5
3.	Sonbhadra	M/s Lanco Anpara Power Ltd. Anpara Sonbhadra.Unit C-(2×600 MW) (Jointly)	
4.	Sonbhadra	M/s Hindalco Industries Ltd.(Power Division) Renusagar, Sonebhadra.(840 MW)	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
5.	Sonbhadra	M/s Hindalco Industries Ltd.(Power Division) Renusagar, Sonebhadra.(840 MW)	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
6.	Sonbhadra	M/s Hindalco Industries Ltd.(Power Division) Renusagar, Sonebhadra.(840 MW)	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
7.	Sonbhadra	M/s NTPC Rihand Nagar, Sonbhadra. Stage I, II, III- (2X500 MW each )	CO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.5
8.	Sonbhadra	M/s NTPC Rihand Nagar, Sonbhadra. (Stage I, II, III- 2X500 MW each )	CO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.6
9.	Sonbhadra	M/s NTPC Rihand Nagar, Sonbhadra. (Stage I, II, III- 2X500 MW each )	CO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.7
10.	Sonbhadra	M/s NTPC Shakti Nagar, Sonbhadra. (5×200 MW and 2×500 MW)	CO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.5, NO <sub>x</sub>
11.	Sonbhadra	M/s NTPC Shakti Nagar, Sonbhadra. (5×200 MW and 2×500 MW)	CO <sub>2</sub> , SO <sub>2</sub> , PM 10, PM 2.5, NO <sub>x</sub>
12.	Sonbhadra	M/s Hindalco Industries Ltd. ( Aluminum Division) Renukoot, Sonbhadra	SO <sub>2</sub> , NO <sub>2</sub> , Hg, HF, O <sub>3</sub> , PM 10, PM 2.5, CL <sub>2</sub>
13.	Sonbhadra	M/s Northern Coalfields Limited, Kakri project, Kakri, Sonbhadra	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
14.	Sonbhadra	M/sNorthern Coalfields Limited, Bina project, Bina, Sonbhadra	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
15.	Sonbhadra	M/s Northern Coalfields Limited, Khadia project, Khadia, Sonbhadra	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
16.	Sonbhadra	M/s Ultratech Cement Ltd.(Power Division), Sonbhadra	NO, NO <sub>2</sub> , SO <sub>2</sub> , Nox, CO, PM 10, PM 2.5 Metereological Parameter
17.	Sonbhadra	M/s Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, Obera, B.T.P.S Obra Sonebhadra	Data is also available on CPCB server. PM 2.5, PM10, Nox, SO <sub>2</sub> , NO <sub>2</sub> , NO
18.	Sonbhadra	M/s Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, Obera, Sonbhadra	Data is also available on CPCB server. PM 2.5, PM10, Nox, SO <sub>2</sub> , NO <sub>2</sub> , NO

19 .	Sonbhadra	M/s Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, Obra, B.T.P.S Obra Sonebhadra	Data is also available on CPCB server. PM 2.5, PM10, Nox, SO2, NO2, NO
20 .	Sonbhadra	M/s Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, Anpara, Anpara, Sonebhadra	Data is also available on CPCB server. PM 2.5, PM10, Nox, SO2, NO2, NO
21 .	Sonbhadra	M/s Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, Anpara, Anpara, Sonebhadra	Data availability to CPCB server is irregular. PM 2.5, PM10, Nox, SO2, NO2, NO
22 .	Sonbhadra	M/s Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited, Anpara, Anpara, Sonebhadra	Data availability to CPCB server is irregular. PM 2.5, PM10, Nox, SO2, NO2, NO
23 .	Sonbhadra	M/s J.P.Cement Churk Sonbhadra	NO2, SO2, CO, PM 10, PM 2.5 Metereological Parameter

**remark:-**All Stationa are connected to CPCB Server

Original Application No. 240/2024 Singrauli Pradooshan Mukti Vahini Versus Union of India & Ors.

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From: Pradeep Misra (pradeepmisra@yahoo.com)

To: srishtiagnihotriofficial@gmail.com

Date: Sunday, November 10, 2024 at 11:41 AM GMT+5:30

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Madam,

Please find attached the Document

With Regards,

**(PRADEEP MISRA)**



Singraulimn OA 240.pdf  
603.8kB